

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1535
ANSWERED ON:03.12.2012
HIGHWAY PROJECTS
Singh Shri Dushyant

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of funds spent and utilized by State Governments for highway projects under implementation in the country during the last three years and the current year along with present status of these projects;
- (b) whether the Government has decided upon the extent upto which toll should be charged on the highways built under Public Private Partnership (PPP) mode;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a): Funds for highways are allocated under various schemes, such as, National Highways (Original), Maintenance and Repair, Permanent Bridge Fee Fund (PBFF), Central Road Fund (CRF), Economic Importance & Inter State Connectivity and Left Wing Extremism (LWE) schemes. Besides, funds are also allocated under Special Accelerated Development Programme for North East (SARDP-NE) for development of roads in the north-east part of the country. Allocation under this scheme is not made Statewise. The State-wise details of funds allocated and expended/released under these schemes during the last three years & current year are given in Annexures-I to V. The development and maintenance of NHs is a continuous process. The projects sanctioned under these schemes are under various stages of development.

(b) to (d): Toll is collected in perpetuity. Toll on the highway projects built under Public Private Partnership (Toll) mode is collected by the concessionaire up to the concession period.